

A statement giving the requisite information is laid on the Table of Lok Sabha. [See Appendix II, annexure No. 38]

Shri Shree Narayan Das: From the statement it appears that 200 villages between the two embankments have been affected and some villagers have been badly affected. May I know whether, in the course of his visit to that area in the last month, the hon. Minister received some representations on behalf of these people? I would like to know what were the suggestions made and what are the reactions of the Ministry in this regard.

Shri S. K. Patil: This refers to the sudden floods. My visit was prior to the floods. Therefore, that has no relevancy.

Shri Shree Narayan Das: What I would like to know is, the residents of the villages between the embankments made suggestions regarding rehabilitation and compensation to be given to them. What steps are the Government taking in that regard?

Shri S. K. Patil: I have answered that question about compensation previously. That question is under investigation of the Bihar Government and that Government has come to no decision about it so far.

Shri Shree Narayan Das: In view of the fact that the misery of these people will continue to be so till the construction of the barrage, may I know the reason why the construction of the barrage has not been expedited?

Shri S. K. Patil: It is going to be expedited. There were some difficulties, we have got round. The work is now proceeding according to schedule.

Shri Kasliwal: May I know how far it is true that the miseries of these people who are living in between the two embankments have

considerably increased after the construction of these embankments?

Shri S. K. Patil: That is also a question to which I cannot readily answer because it is a matter for investigation and observation. There is an opinion that that has happened. We have asked a complete enquiry to be made about it.

Shri Shree Narayan Das: Some of the villages have been completely washed away. May I know whether it is a fact? If so, what measures have been taken to rehabilitate these persons?

Shri S. K. Patil: I have replied in the question that special hutments etc. have been provided and I think we have got provisions by which, if such a contingency arises, we shall meet it most efficiently.

WRITTEN ANSWERS TO QUESTIONS

Investment in Industries under the Second Plan

***493 Shri Narayanankutty Menon:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total capital already invested for starting new industries in the Public Sector during the first year of the Second Five Year Plan; and

(b) out of this what amount has been invested on industries in the Public Sector in the Kerala State?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). A statement is laid on the Table of Lok Sabha. [See Appendix II, annexure No. 39]

Figures of actual expenditure incurred during the financial year 1956-57 are not available.

Calcutta Corporation

***497. Shri H N Mukerjee:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether he has been approached by the Calcutta Corporation for assistance in respect of its 20 million